

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
Cont. A (CA) No. 01/425/JPR/2022
In
CP No. 09/241-242/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Satya Narayan Gupta

...Petitioner

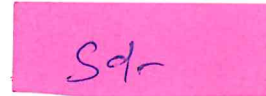
Versus

Silver Soil Industrial Park Pvt. Ltd.

...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 06.08.2024.



(Prabhu Dayal Sewda)
Court Officer

July 26, 2024